

(1)

To
The Divisional Forest Officer,
Kangsabati North Division, Purulia.
Post&District- Purulia.
PIN -723101

Sub: Request for enquiry into unauthorized encroachment of forest land and running non-forest activities in mouza Sikratnr (JL No. 151) and mouza Lachhmanpur (JL No. 145) under Raghunathpur Range jurisdiction.

Respected Sir,

I beg to state that, I had submitted a prayer to your good office by speed post being consignment number EW050188710IN which was delivered on 30.01.2026 requesting therein your kind intervention into the unlawful encroachment of forest and running of non-forest works in the following plots of forest land.

In the aforesaid petition I brought to your notice that one Shyam Steel Works has encroached upon the following plots of forest land and has taken up non-forest works in the nature of construction of concrete roads, erection of concrete pillars and barbed wire fencing.

The concerning plots comprise of RS/LR Plot number 739 corresponding to CS Plot 534 in Shikratnr mouza which was notified as forest land vide notification no.5243 - For Dated 08.09.1966 published in the Calcutta Gazzete dated 10.11.1966 having an area of 74.46 acres wherein the forest department raised QGS plantation during 2006 covering an area of 25 hectares.

RS/LR Plot numbers 736,625 (JL NO. 151) having area of 1.86 acres and 1.83 acres respectively are recorded as forest land in the LR records dated 30.04.2022 and Forest Conservation Act 1980 becomes applicable to those plots.

RS/LR Plot number 799 in Lachhmanpur mouza having an area of 3.54 acres is recorded as a forest land in the LR record dated 06.01.2026 ; therefore the above-mentioned act is applicable to this Plot also.

Despite of the legal status and environmental implications and despite of having knowledge of all these legalities the concerning forest authorities have taken no visible action in terms of correction of ROR, removal/eviction of the illegal occupants and have failed to restore lawful activities in the above-mentioned forest lands.

I am enclosing herewith the available copies of the inspection reports submitted by the forest officials from time to time for a ready reference please.

As the matter involves public interest and right to healthy environment, I request you earnestly to please look into the matter; else I shall be constrained to place the matter before appropriate forum for adjudication .

Asim Chatterjee

Yours faithfully,

Date: 23/03/2026

(Asim Chatterjee)
Village and Post office:
Nanduka.
PS- Raghunathpur.
Dist: Purulia.
PIN: 723145
Mobile No. 8617035829.

रा.ह.अ.पू.क्षे न्या, कोलकाता
NGT, EZB, KOLKATA

प्राप्ति सं. / Receipt No. NGT/EZB/101/163
दिनांक / Date. 25/03/2026

(2)

Enclosures: 1. Copies of ROR of the above-mentioned plots.
2. Inspection reports of concerning forest officials.
3. Geo- tagged photograph.

Copy forwarded for information to,

1. The Secretary, Ministry of Environment Forests and Climate Change, Government of India.
2. Additional Chief Secretary, Government of Westbengal, Department of Forests.
3. Chief Conservator of Forests, Southwest Circle, Westbengal. Module No.4&5, Ground Floor, Webel IT Park, Kalyanpur, Asansol-713302.
- ✓ 4. Honourable Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata.



GOVERNMENT OF WEST BENGAL
DIRECTORATE OF FORESTS
OFFICE OF THE RANGE OFFICER
RAGHUNATHPUR RANGE
KANGSABATI NORTH DIVISION, PURULIA

No.482 / RNP- 8

dated: - 07.05.2022

From :: The Range Officer,
Raghunathpur Range.

To :: The Divisional Forest Officer,
Kangsabati North Division,
Purulia.

Sub :: Regarding Joint Demarcation of Property line of Jangal Sundari Karmanagari Pase I
Project

Ref :: DFO/KND memo no- 1412/28, dated- 29.04.2022

With the reference cited above I am hereby submitting the following information as per the Field visit and Joint Inspection.

A. The following Plots are adjoining to Forest land

Sl. No.	Mouza Name (JL No.)	CS Plot No	RS Plot No	Notification No/Remarks	Land Owner
1	Sikratar(151)	534	739	THE CALCUTTA GEZETTE, NOVEMBER 10, 1966 Notification No. 5243-For. Dated 8th September, 1966	Forest Department, Govt. of West Bengal as per Gazette notification
		533	736	Plots classified as Forest/Jungle and hence Forest Conservation Act 1980 is applicable for any non-forestry works as per order of the Hon'ble Supreme Court in Godavarman case.	WBIDC
		535	740	NA	Rayati/Private plot
			625	Plots classified as Forest/Jungle and hence Forest Conservation Act 1980 is applicable for any non-forestry works as per order of the Hon'ble Supreme Court in Godavarman case.	WBIDC
			627	Classified as Geriya and acts as water source for wild life. Few misc. trees present at boundary	WBIDC

		628	Classified as Danga	WBIDC
		629	Classified as Pond and acts as Water source for wildlife	WBIDC
		735	Classified as Pond and acts as Water source for wildlife	WBIDC
		738	Classified as Danga. Akashamni trees present.	WBIDC

Enclo: Copy of ROR & Map


Range Officer
Raghunathpur Range

Mouza:- Shikrathar.

(Live Data As On 30/04/2022,14:56:43)

জে.এল.নং (J.L.No.): 151 থানা (P.S.): রঘুনাথপুর

Plot No. দাগ নং	Classification শ্রেণী	Total Area of the Plot(Acre) জমির মোট পরিমাণ(একর)	Plot Map দাগের ম্যাপ
736	জঙ্গল	1.86	

Khatian No. খতিয়ান নং	Owner Name স্বত্বের নাম	Father/Husband পিতা/স্বামী	Share অংশ	Share Area(Acre) অংশ পরিমাণ(একর)	Remarks মন্তব্য
83	পূর্বঃ শিব্র উ ব্রহ্ম		1.000 0	1.8600	Nil

Mouza:- Shikratyar

(Live Data As On 30/04/2022,15:05:42)

জে.এল.নং (J.L.No.): 151 থানা (P.S.): রঘুনাথপুর

Plot No. দাগ নং	Classification শ্রেণী	Total Area of the Plot(Acre) জমির মোট পরিমাণ(একর)	Plot Map দাপের ম্যাপ
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625

জঙ্গল বাড়ি

1.83

Khatian No. খতিয়ান নং	Owner Name রায়তের নাম	Father/Husband and পিতা/স্বামী	Share অংশ	Share Area(Acre) অংশ পরিমাণ(একর)	Remarks মন্তব্য
83	পঃবঃ শিল্প উ ন্নতিগম		1.000 0	1.8300	NE



GOVERNMENT OF WEST BENGAL
DIRECTORATE OF FORESTS
OFFICE OF THE RANGE OFFICER
RAGHUNATHPUR RANGE
KANGSABATI NORTH DIVISION, PURULLA

No. 930 / RNP-8

dated: - 27/09/2024

From :: The Range Officer,
Raghunathpur Range,
Kangsabati North Division.

To :: The Divisional Forest Officer,
Kangsabati North Division,
Purulia.

Sub :: Submitted the status report of plots at mouza Sikratar & Lachhyara.

Ref :: DFO/KND memo no- 2371/2-64, dated-19/09/2024

With the reference cited above I am hereby submitting the following information as per the Field visit with the concern Beat Officers.

A. The following Plots are adjoining to Forest land

Sl. No.	Mouza Name (JL No.)	CS Plot No	RS Plot No	Notification No/Remarks	Land Owner
1	Sikratar (151)	534	739	THE CALCUTTA GEZETTE, NOVEMBER 10, 1966 Notification No. 5243-For. Dated 8th September, 1966 In 2006, a 25ha QGS plantation was raised on that plot. The plantation's trees are still present. In the year 2022 i.e. about two years ago RCC pillars were sprouted with barbed wire fenced off inside the some portion of the plantation area by Shyam Steel Pvt. Ltd. CS map not available. Survey is needed for identified the area.	Forest Department, Govt. of West Bengal as per Gazette notification
		533	736	Plots classified as Forest/Jungle and hence Forest Conservation Act 1980 is applicable for any non-forestry works as per order of the Hon'ble Supreme Court in Godavarman case. Survey is needed for identified the area.	WBIDC as per Banglarbhumi record
		535	740	NA	Rayati/Private plot
			625	Plots classified as Forest/Jungle and hence Forest Conservation Act 1980 is applicable for any non-forestry works as per order of the Hon'ble Supreme Court in Godavarman case. Survey is needed for identified the area.	WBIDC as per Banglarbhumi record
			627	Classified as Geriya and acts as water source for wild life. Few misc. trees present at boundary	WBIDC as per Banglarbhumi record
			628	Classified as Danga	WBIDC as per Banglarbhumi record
			629	Classified as Pond and acts as Water source for wildlife	WBIDC as per Banglarbhumi record
			735	Classified as Pond and acts as Water source for wildlife	WBIDC as per Banglarbhumi record
			738	Classified as Danga.	WBIDC as per Banglarbhumi record

2	Lachhyara (135)	17	17	Forest Land as per Bihar Gazette Notification No- 9449 VIF 354/48R THE 9th AUGUST 1948 Rejected application of Certificate of Non Forest Land of Piyush Jaluka of Dhanbad, Jharkhand (Application no- FOR0000120230000193) on 27/11/2023	Forest Department, Govt. of West Bengal as per Gazette notification
		38	38	A businessman from Dhanbad construction of boundary wall about four years ago which is known from Lachhyara villagers. Survey is needed for demarcated the area.	

Enclo : As stated


Range Officer
Raghunathpur Range

Banglarbhumi - বাংলার ভূমি

জেলাঃ পুরুলিয়া
ব্লকঃ রঘুনাথপুর-১
মৌজাঃ লছমনপুর

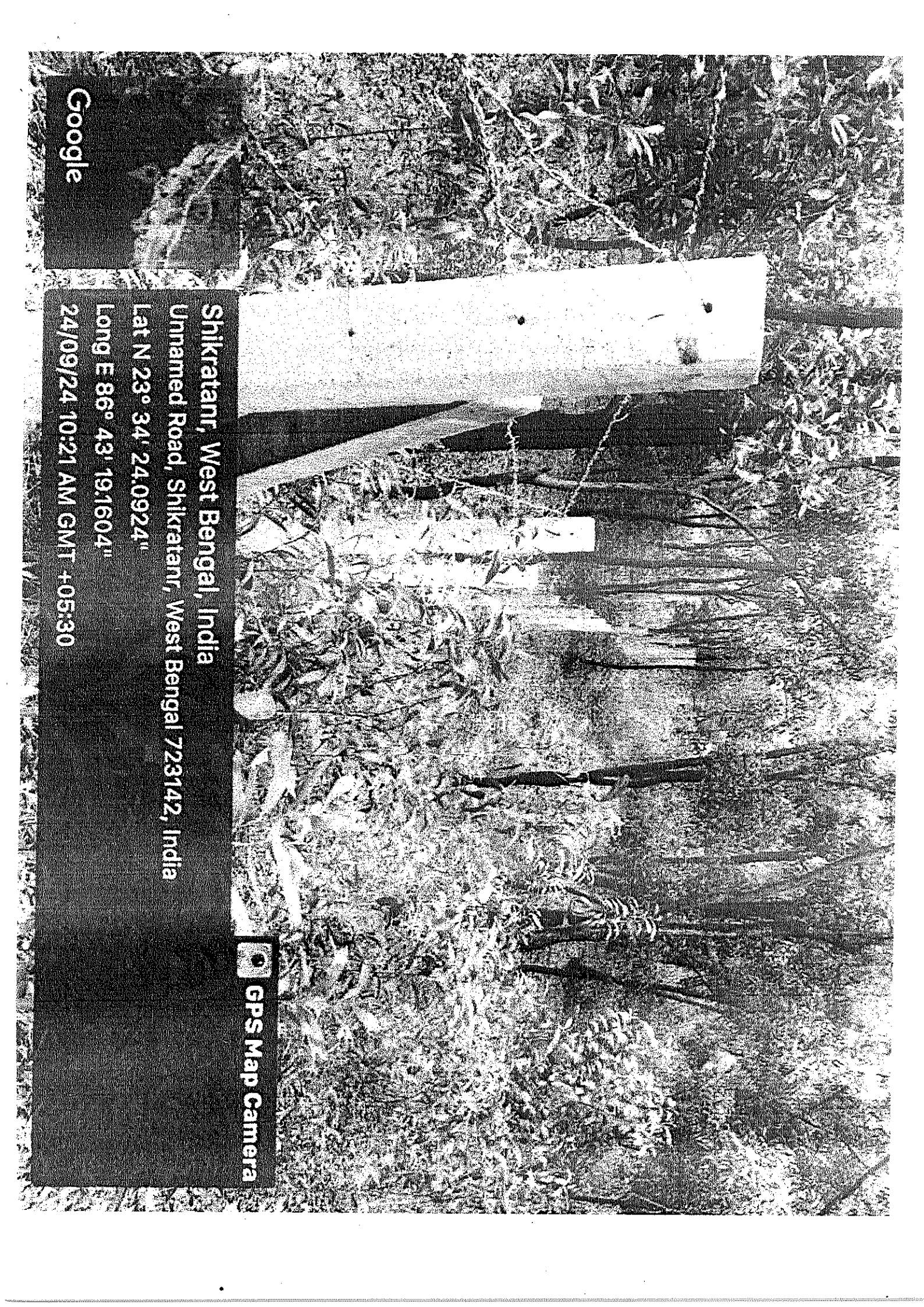
(Live Data As On 06/01/2026,17:20:25)

জে.এল নং 145 থানা রঘুনাথপুর

দাগ নং	শ্রেণী	জমির মোট পরিমাণ(একর)	দাগের ম্যাপ
799	জঙ্গল	3.54	

(উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

খতিয়ান নং	রায়তের নাম	পিতা/স্বামী	অংশ	অংশ পরিমাণ(একর)	দখলদার	মন্তব্য
558	মঙ্গল কিস্কু পাটামূলে দং	রসয় কিস্কু	0.0536	0.19	পাটামূলে বন্দোবস্ত	Nil- Remarks
564	1লক্ষন 2 কালমনি হেমব্রম পাটামূলে দং	ঠাটু হেমব্রম	0.0310	0.11	পাটামূলে বন্দোবস্ত	Nil- Remarks
565	1মলিল 2 পুটকি মাঝি পাটামূলে দং	লায়া মাঝি	0.0370	0.13	পাটামূলে বন্দোবস্ত	Nil- Remarks



Google

Shikratanr, West Bengal, India

Unnamed Road, Shikratanr, West Bengal 723142, India

Lat N 23° 34' 24.0924"

Long E 86° 43' 19.1604"

24/09/24 10:21 AM GMT +05:30



GPS Map Camera